NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 26/ND/08 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Sh. Vinod Gupta V/s. M/s. Classic Lamp Industries Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIG	ATION	REPF	RESENTATI	ON	SIGNATURE
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A request for adjournment is being made by the Ld. Counsel for the respondent and the same is not opposed by the ld. Counsel for the petitioner.

2. Re-notify these CAs 196/2012, 470/2010 & 64/2011 on 24.10.2016.

(Ina Malhotra) Member Judicial